

Central Administrative Tribunal
Principal Bench: New Delhi

R.A. No. 138/2000 In
O.A. No. 544/96

New Delhi this the 17th day of July, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

1. Govt. of NCT of Delhi
(Delhi Administration)
through the Chief Secretary,
5, Shamnath Marg, Delhi.
2. Director of Education,
Old Secretariat, Delhi.

.. Review Applicants

(By Advocate: Shri T.D. Yadav, proxy for
Shri Vijay Pandita)

Versus

Vijay Pal Singh
S/o Braham Singh,
R/o 21-B, Gali No. 1 (West),
Chander Nagar,
Delhi-51.

... Respondent/Original
Applicant

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

By the present Review Application, review is sought of an order passed on 25.11.99 in OA-544/96.

It is, inter alia, contended that the seniority list had been modified.

In the circumstances, the order based on the earlier un-modified list deserves to be reviewed.

In our judgment, it cannot be stated that respondents have, for some reasons, ~~beyond their control~~ unable to produce

modified seniority list at the time of hearing of the

OA. The present Review Application cannot, therefore, be entertained.

~~The order is based~~ ~~where shown to have~~
~~on facts, which very much~~ existed and

~~held the field~~ on the date of the passing of the

order. Present facts now sought to be relied upon

cannot be made the basis of a review application ~~and as~~

(3)

the same is beyond the scope and ambit of review.
Present Review Application in the circumstances is
summarily rejected.

V.K. Majotra

(V.K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

CC.